

(ii) Review by Government on the working of the Company.

II. Statement (in English and Hindi) giving reasons for the delay in laying the document mentioned at I(i) above. [Placed in Library. See No. LT-4284/82 for (i) and (ii)].

Arm, (Amendment) Bales, 1982

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): Sir, I beg to lay on the Table, under sub-section (3) of section 44 of the Arms Act, 1959, a copy in English and Hindi of the Ministry of Home Affairs Notification G.S.R. No. 509, dated the 5th June, 1982, publishing the Arms (Amendment) Rules, 1982. [Placed in Library. See No. LT-4285/82].

I. Report and Accounts (1980-81) of the Saha Institute of Nuclear Physics, Calcutta and related papers.

II. Report and Accounts (1980-81) of the Tata Memorial Centre, Bombay and related papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI CHANDRA PRATAP NARAIN SINGH): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers: —

(i) (a) Annual Report and Accounts of the Saha Institute of Nuclear Physics, Calcutta, for the year 1980-81 and the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report and giving reasons for the delay in laying thereof. [Placed in Library. See No. LT-4206/82 for (i) (a) and (b)].

(ii) (a) Annual Report and Accounts of the Tata Memorial Centre, Bombay, for the year 1980-81,

and the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report and giving reasons for the delay in laying thereof. [Placed in Library for (i) (a) and (b). See No. LT-4287/82].

Notification of the Ministry of Finance (Department of Revenue),

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): Sir, I beg to lay on the Table, a copy each (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notifications G.S.R. Nos. 494(E), and 495(E), dated the 14th July, 1982, together with Explanatory Memoranda thereon. [Placed in Library. See No. LT-4275/82].

Employees' Family pension (Amendment) Scheme, 1982 and related Papers

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): Sir, I beg to lay on the Table, under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952, a copy each (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 360(E), dated the 28th April, 1982, publishing the Employees' Family Pension (Amendment) Scheme, 1982, together with an Explanatory Memorandum thereon. [Placed in Library. See No. LT-4288/82].

RE. NON-ALLOTMENT OF ACCOMMODATION TO SHRI JAGDAMBI PRASAD YADAV

श्री हुक्मदेव नारायण यादव (बिहार) :
श्रीमान्, मेरा व्यवस्था का प्रश्न है। वह यह है कि इस सदन के सदस्य श्री जगदम्बी प्रसाद यादव जी जब से आए हैं, मकान के लिए कोशिश करते रहे हैं, पर उनको मकान वगैरह की सुविधा नहीं मिली है।

तो उन्हें यह लिख कर दिया है कि चूंकि उनको मकान वगैरह, रहने की सुविधा नहीं